

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
<b>OBECTION</b>				
1	O.S. 2198/2007 (SUMMONS) IA/1/2007		N NARASIMHAI AH <b>Vs</b> N RAMAPPA	N.M. NANJUNDEGOWDA  1, 3 TO 5 -VSS
<b>STEPS</b>				
2	O.S. 616/2013 (SUMMONS) IA/1/2013		Muniyamma <b>Vs</b> Rehmath Jan	G.N.Janardhan
3	O.S. 919/2013 (SUMMONS)		Masood Ali <b>Vs</b> Dayananda pai	Ravi.B.Naik
4	O.S. 1570/2013 (SUMMONS) IA/1/2013		Jayamma <b>Vs</b> Narayanapa	N M M
5	O.S. 1737/2014 (SUMMONS) IA/1/2014		Gangananjaiah H N <b>Vs</b> Muninanjappa	Anjaneya A B
6	O.S. 295/2015 (SUMMONS) IA/1/2015		Narayana R <b>Vs</b> Ramaswamappa	M.J ALVA
7	O.S. 298/2015 (SUMMONS) IA/1/2015		Subbamma <b>Vs</b> Parvathamma	Munihanumaiah
<b>12:00 P.M - 1:00 P.M</b>				
8	O.S. 343/2015 (SUMMONS) IA/1/2015		Jayalakshmi <b>Vs</b> Jayamma	V.K. SURESH
9	O.S. 765/2015 (SUMMONS) IA/1/2015		Gopamma <b>Vs</b> Venkatamma	D H M
10	O.S. 1584/2007 (HEARING) IA/1/2007		OBALAREDDY <b>Vs</b> MADDURAPPA	G.V. JAGADISH  KR D1, 2, 5
11	O.S. 2284/2007 (HEARING) IA/1/2007		LAKSHMAMMA <b>Vs</b> DODDA RANGAPPA	
12	O.S. 1825/2008 (HEARING) IA/1/2008 IA/2/2008		BABU REDDY <b>Vs</b> MUNI RAJA REDDY	MRM  TNSR
13	O.S. 966/2009 (HEARING) IA/1/2009 IA/2/2009		N MANJUNATH <b>Vs</b> STATE OF KARNATAKA	N.S.SANJAY GOWDA
14	FDP 27/2009 (HEARING)		SIDDAMMA <b>Vs</b> AKKAYAMMA	M.SHIVAPRAKASH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 1471/2009 (HEARING) IA/1/2009		KAMALAMMA <b>Vs</b> PILLAMMA	M.VENKATARAMANAPPA
16	O.S. 219/2010 (HEARING) IA/1/2010		DODDANARAYANAMMA <b>Vs</b> MUNIYAPPA	A.C.PATIL and B.REDDY  EXPARTY
17	O.S. 1033/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		AMEER KHAN AND OTHERS <b>Vs</b> MASTAN BEIG AND OTHERS	RAJ AND RAJ ASSOCIATES
18	O.S. 155/2013 (HEARING) IA/1/2013		Katamma <b>Vs</b> Nanjamma	K.S.Krishnappa
19	R.A. 84/2013 (HEARING) IA/1/2013		Gowramma <b>Vs</b> Venkataramanappa by Lrs Sreenath	A.G.Nagaraj

**( O.S./0000052/2002)**

**3:00 P.M - 4:00 P.M**

20	O.S. 807/2013 (HEARING) IA/1/2013		Munivenkatappa <b>Vs</b> Jayamma	Reddy and Reddy Associates
21	O.S. 1000/2013 (HEARING) IA/1/2013 IA/2/2013		Manjunath.T <b>Vs</b> Thopaiah	R.S.Patil
22	O.S. 1546/2013 (HEARING) IA/1/2013		Kempamma <b>Vs</b> Anjinappa	D A Shivakumar
23	O.S. 1296/2018 (HEARING) IA/1/2018		M/s Virginia Developers Pvt. Ltd. Rep. by Manager Legal and Authorised Signatory Prakash Kumar M G <b>Vs</b> M/s Varun Adventures Private Ltd.	G R A
24	O.S. 570/2020 (HEARING)		RAMACHANDRA S <b>Vs</b> IMAM SAB S A	K.SHIVASHANKAR

**LOK ADALATH**

25	O.S. 1924/2015 (A.D.R) IA/1/2015 IA/2/2015		Kempaiah <b>Vs</b> The Tahasildar	
26	O.S. 601/2017 (A.D.R) IA/1/2017		Kum. Priyadarshini <b>Vs</b> Kumar S	S R S
27	O.S. 877/2018 (A.D.R) IA/1/2018		Krishnamurthy V <b>Vs</b> Montu Bharat Bhai Kothari	M Babu

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 1499/2017 (ISSUES.) IA/1/2017		Narasimhaiah <b>Vs</b> Narasappa	M S N
29	O.S. 808/2020 (ORDERS.) IA/1/2020		MUNISWAMY V <b>Vs</b> MUNIYAMMA	H S KESHAVA MURTHY
30	O.S. 816/2020 (ORDERS.) IA/1/2020		LAKSHMINARAYAN <b>Vs</b> NARAYANA B P	ABHINAV R
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 470/2008 (SUMMONS) IA/1/2008	<b>11-11-2020</b>	JAHEER AHMAD KHAN <b>Vs</b> AMEER BI	M.RAMMOHAN
32	O.S. 612/2009 (SUMMONS) IA/1/2009 IA/2/2009	<b>11-11-2020</b>	BETTAMMA <b>Vs</b> RAMAKKA	V VISHWANATH  ABSENT
33	O.S. 313/2010 (SUMMONS) IA/1/2010	<b>11-11-2020</b>	RAJAPPA <b>Vs</b> LAKSHMAMMA	V.VISHWANATH  LKR
34	EX 23/2014 (SUMMONS)	<b>11-11-2020</b>	Narayana G <b>Vs</b> Venkataramana K M	H N S
35	O.S. 319/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>11-11-2020</b>	Lakshamma <b>Vs</b> Lakkamma	VASANTHKUMAR
36	O.S. 562/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>11-11-2020</b>	Susheelamma <b>Vs</b> Krishnappa	H.V.SUBRAMANYA
37	O.S. 596/2015 (SUMMONS) IA/1/2015	<b>11-11-2020</b>	Srinivasan R <b>Vs</b> Sanjeevarao H	M S Bhagwat
38	O.S. 597/2015 (SUMMONS) IA/1/2015	<b>11-11-2020</b>	Sridharan V <b>Vs</b> Sanjeevarao H	M S Bhagwat
39	O.S. 696/2015 (SUMMONS) IA/1/2015	<b>11-11-2020</b>	Narayanaswamy <b>Vs</b> krishnappa	
40	O.S. 728/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>11-11-2020</b>	Kempamma <b>Vs</b> Rajanna	
41	O.S. 830/2015 (SUMMONS) IA/1/2015	<b>11-11-2020</b>	Anjinamma <b>Vs</b> Shivanandakumar G T	G M N
42	O.S. 1138/2015 (SUMMONS) IA/1/2015	<b>11-11-2020</b>	Kum. Yashswini Y R <b>Vs</b> Huchamma	H.C.SHIVARAMU

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 1113/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>11-11-2020</b>	Nagappa <b>Vs</b> Lakshamma	V P S
44	O.S. 1085/2018 (SUMMONS) IA/1/2018	<b>11-11-2020</b>	AMMAYAMMA <b>Vs</b> RANGAMMA	RAVISHANKAR S.
45	Misc 119/2018 (SUMMONS) IA/1/2018	<b>11-11-2020</b>	Bhadrakamma <b>Vs</b> Honnagamma	SN
46	O.S. 1539/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>11-11-2020</b>	Gangahanumaiah <b>Vs</b> Gowamma	K S Surya Prakash Reddy
47	O.S. 1680/2019 (SUMMONS) IA/1/2019	<b>11-11-2020</b>	Manjunath P <b>Vs</b> Janardhan Reddy M V	A R Naveen Kumar
48	O.S. 1518/2004 (NOTICE) IA/1/2004	<b>11-11-2020</b>	REKHA RAI HAMILTON <b>Vs</b> S V THYAGARAJ	M. ARUN PONAPPA
49	FDP 38/2019 (NOTICE)	<b>11-11-2020</b>	Ammayamma <b>Vs</b> Narasamma	M G Ravisha
50	Misc 46/2020 (NOTICE)	<b>11-11-2020</b>	Nagarathna P <b>Vs</b> Munilakshamma	V Srinivas
51	O.S. 1517/2004 (HEARING) IA/1/2004	<b>11-11-2020</b>	N NAGARAJ <b>Vs</b> RUKMINIYAMMA	Y.R. SADASHIVA HGN
52	FDP 20/2005 (HEARING) IA/1/2005	<b>11-11-2020</b>	MUNISHAMAPPA <b>Vs</b> HONNURAPPA	CHANDRASHEKARA REDDY
53	FDP 30/2002 (ARGUMENTS.)	<b>11-11-2020</b>	CHOLANAYAKANAHALLI GANGAMMA <b>Vs</b> DODDAHANUMAI AH	GSS M.V.H.
54	O.S. 172/2005 (ARGUMENTS.) IA/1/2005	<b>11-11-2020</b>	NAGAVENI <b>Vs</b> NARAYANAMMA	K. T. DAKAPPA CKC
55	O.S. 3042/2005 (ARGUMENTS.)	<b>11-11-2020</b>	PAPAI AH <b>Vs</b> M. RAMAKRISHNAPA	SOMANNA PSM
56	O.S. 1449/2007 (ARGUMENTS.)	<b>11-11-2020</b>	VENUGOPAL <b>Vs</b> VENKATARAMANAPPA	G.VIJAYA KUMAR
57	O.S. 504/2009 (ARGUMENTS.)	<b>11-11-2020</b>	N SRINIVAS <b>Vs</b> SOMASHEKARA GOWDA	K.T.DAKAPPA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	O.S. 727/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010	<b>11-11-2020</b>	GAYATHRI <b>Vs</b> SRINIVAS AND OTHERS	JAYASHEKARA REDDY  EXPARTY
59	O.S. 437/2013 (ARGUMENTS.) IA/1/2013	<b>11-11-2020</b>	Sheshappa.K.R <b>Vs</b> Nanjappa	M.R.Muniraju
60	Misc 89/2017 (ARGUMENTS.)	<b>11-11-2020</b>	Umadevi S <b>Vs</b> Rathnamma	
61	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018	<b>11-11-2020</b>	Meena N <b>Vs</b> Savitha Anand Kumar B L	Manivannan G
62	M.A. 35/2019 (ARGUMENTS.) IA/1/2019	<b>11-11-2020</b>	Anjinappa H R <b>Vs</b> Vyajayaninthe Mala M	V V G

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>OBECTION</b>				
1	O.S. 1176/2010 (SUMMONS) IA/1/2010		BHGYAMMA <b>Vs</b> SAVITHRAMMA AND OTHERS	REVANSIDDAPPA  DEFT.NO.1, 2- EXPARTE
<b>PAPER PUBLICATION</b>				
2	P and SC 3/2020 (SUMMONS)		MRINAL SINGH <b>Vs</b> GENERAL PUBLIC	PRIME LEGAL
<b>WRITTEN STATEMENT</b>				
3	O.S. 540/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		RUKMINI C <b>Vs</b> NARAYANAPPA B H	Sandeep Wilson Andrade
4	M.A. 54/2020 (NOTICE) IA/1/2020		KALAI AH <b>Vs</b> VIJAYALAKSHMI RAO S	S T PRASAD
5	M.A. 55/2020 (NOTICE) IA/1/2020		BETTASWAMY G <b>Vs</b> VIJAYALAKSHMI RAO S	S T PRASAD
6	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA <b>Vs</b> V NAGARAJU	SREE RAMA REDDY.M
7	O.S. 344/2010 (HEARING) IA/1/2010		ANTHARAJU <b>Vs</b> JOSEPH	M.VENKATAPPA
8	O.S. 1205/2011 (HEARING) IA/1/2011		MS JAMNALAL BAJAJ SEVA TRUST <b>Vs</b> RAVI PRAKASH.B	VENKATESH PASTAY
9	O.S. 1233/2011 (HEARING)		VENKATAMMA <b>Vs</b> MUNIYELLAMMA	SATYA RAJ ASSOCIATES
10	O.S. 1272/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011		BABU REDDY <b>Vs</b> ARUNA AND OTHERS	PRATHIMA.V.
11	O.S. 817/2020 (FIRST HEARING)		MADHU G <b>Vs</b> SRIRAMAIAH	P UMESHA

**12:00 P.M - 1:00 P.M**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 1469/2011 (HEARING) IA/1/2011 IA/2/2011		MUNIYAMMA <b>Vs</b> MUNIYAMMA	SRINIVAS
13	Misc 75/2016 (HEARING) IA/1/2016		Muniyamma <b>Vs</b> M/s Duo Associates,	S Channaraya reddy
14	M.C. 119/2020 (HEARING) IA/1/2020		PALLAVI Y G <b>Vs</b> NIL	A C SUBRAMANYA
15	O.S. 795/2020 (HEARING) IA/1/2020		MUNEER I S <b>Vs</b> MARIYAMMA	K M MALLESH
16	O.S. 286/2020 (FIRST HEARING) IA/1/2020		MYLARAPPA <b>Vs</b> MARTIN S	PRAKASH JADAV
17	M.C. 70/2020 (FIRST HEARING) IA/1/2020		Srikanth S <b>Vs</b> Nill	K N Nagaraj
18	M.C. 80/2020 (FIRST HEARING)		Gowda J H <b>Vs</b> NIL	Surendra Y S
19	M.C. 95/2020 (FIRST HEARING)		Muniraju N alias Ganesh <b>Vs</b> NIL	Madhu C N
20	M.C. 182/2020 (FIRST HEARING)		MAMATHASHREE G <b>Vs</b> PRAKASH A V	RAJESH A
<b>3:00 P.M - 4:00 P.M</b>				
21	O.S. 627/2011 (ISSUES.) IA/1/2011 IA/2/2011		KUSUMA @ BALAMMA <b>Vs</b> SUNANDAMMA AND OTHERS	SHYAM PRASAD D1 TO 4 - EXPARTE
22	O.S. 78/2013 (ISSUES.) IA/1/2013		Prema <b>Vs</b> Puttarevanna	J.C.Kumar
23	O.S. 1009/2016 (ISSUES.) IA/1/2016		Murali R <b>Vs</b> Ramaiah alias Ramanna	M Ramu
24	O.S. 1278/2016 (ISSUES.) IA/1/2016		Naveen Jain <b>Vs</b> Narayanappa M	Sanjay H S
25	O.S. 1279/2016 (ISSUES.) IA/1/2016		Naveen Jain <b>Vs</b> Narayanappa	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1218/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vijayalakshmi <b>Vs</b> Prakash S	
27	O.S. 676/2010 (ARGUMENTS.) IA/1/2010		M.SANDEEP AND ANOTHEER <b>Vs</b> KEMPAIAH	M.A.SUBRAMANI
28	O.S. 907/2016 (ARGUMENTS.) IA/1/2016		Muniyappa <b>Vs</b> Bellamma alias Muniyamma	D N C
29	O.S. 225/2019 (ARGUMENTS.) IA/1/2019		Nagendra Prasad K B <b>Vs</b> Mahadev R	D Nagaraj
30	O.S. 1177/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Gopal B R <b>Vs</b> Yadavamurthy N V	S Rajashekar
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 233/2010 (SUMMONS) IA/1/2010	<b>10-09-2020</b>	MUNIELLAPPA <b>Vs</b> SADASHIVA REDDY	K.C.SUDHARSHAN
32	O.S. 622/2010 (SUMMONS) IA/1/2010	<b>10-09-2020</b>	R NAGAVENI <b>Vs</b> P ROJAPPA	K.LOKANATHA REDDY  SRI.G.VEERENDRA BABU
33	O.S. 894/2010 (SUMMONS) IA/1/2010	<b>10-09-2020</b>	KRISHNAMMA AND OTHERS <b>Vs</b> KEMPAMMA AND OTHERS	A.G.BALLOLLI
34	O.S. 787/2013 (EVIDENCE.) IA/1/2013	<b>19-09-2020</b>	Nandeesh.H <b>Vs</b> Lakshmi	Nagabhushana.S
35	O.S. 1275/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	<b>19-09-2020</b>	Brindhaa Processing Mills <b>Vs</b> Natural Textiles Pvt Ltd.,	P.H. Ramalingam
36	Misc 94/2016 (EVIDENCE.)	<b>19-09-2020</b>	M/s Megacity Bangalore Developers, Rep. by SPA holder C P Gangadhareshwara <b>Vs</b> Byrappa H R	
37	O.S. 582/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	<b>19-09-2020</b>	Lakshmikantha V <b>Vs</b> Shylaja T K	R Krishna Murthy



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	M.C. 102/2018 (NOTICE)	<b>29-09-2020</b>	Pavithra K <b>Vs</b> Somashekhar	Gnanendra
39	M.C. 136/2018 (NOTICE)	<b>29-09-2020</b>	Deepika K. <b>Vs</b> Manu	Devdas
40	EX 85/2018 (NOTICE)	<b>29-09-2020</b>	RAMANJANEYA <b>Vs</b> RAMESH	RAMAMURTHY and ASSOCIATES
41	EX 43/2019 (NOTICE)	<b>29-09-2020</b>	James Jacob <b>Vs</b> Nanjamma	P R
42	O.S. 102/2018 (SUMMONS)	<b>30-09-2020</b>	Canara Bank, Rep By Balakrishna G M <b>Vs</b> Thulasi Mahila Swasahaya Sanga	T M Jayakrishnappa
43	O.S. 238/2018 (SUMMONS)	<b>30-09-2020</b>	Krishnamma <b>Vs</b> Venkatesh S	M V
44	O.S. 367/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b>	Hanumantha <b>Vs</b> Lankeppa	K R Puttaraju
45	O.S. 372/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b>	Srinivas H <b>Vs</b> Balasubramanyam T R	D M Kumar
46	O.S. 383/2018 (SUMMONS)	<b>30-09-2020</b>	M/s HDFC Bank Ltd., Rep by Mohammed Mumtaz <b>Vs</b> Munivenkatamma	R Prabhakar
47	O.S. 1460/2018 (SUMMONS) IA/1/2018	<b>30-09-2020</b>	Pushpa <b>Vs</b> Subbanna	MYLARAIAH ASSOCIATES
48	O.S. 902/2018 (EVIDENCE.) IA/1/2018	<b>20-11-2020</b>	Gururaj Gurav <b>Vs</b> Prabhavathi Builders and Developers Pvt.Ltd R/by praveen Kumar B E	Latha Shetty

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1662/2005 (HEARING) IA/1/2005 IA/2/2005		MS SRI.CHAMUNDESWARI SUGARS LTD. REP BY JAYARAM <b>Vs</b> G R SRINIVASA REDDY	KESVY AND CO M.C.RAVI KUMAR
2	O.S. 1509/2006 (HEARING) IA/1/2006		MUNIVENKATAPPA <b>Vs</b> CHANNAPPA	N.GANESH NN - D1 TO 4
3	O.S. 460/2008 (HEARING) IA/1/2008		YASHODAMMA <b>Vs</b> HONNAPPA	N. ANJANA MURTHY
4	O.S. 1033/2011 (HEARING) IA/1/2011 IA/2/2011		KAIRUNBI <b>Vs</b> MEHABOOB SAB	MANIVANNAN .G
5	O.S. 1460/2011 (HEARING) IA/1/2011		SURESH <b>Vs</b> LAKSHMAIAH.G	K.SRINIVAS
<b><u>12:00 P.M - 1:00 P.M</u></b>				
6	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI <b>Vs</b> P VISHNU PRASAD	T. MANJUNATH
7	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA <b>Vs</b> G M MANJUNATHA REDDY	P.RAJA REDDY
<b><u>3:00 P.M - 4:00 P.M</u></b>				
8	O.S. 14/2012 (HEARING)		SHRIDHAR <b>Vs</b> SYED IQUBAL	B.N.Gopal Krishna
9	O.S. 293/2016 (HEARING) IA/1/2016 IA/2/2016		Kumari D V Sindhu <b>Vs</b> Venkatesh D S	M S B
10	O.S. 953/2019 (HEARING) IA/1/2019		SHOBHA V <b>Vs</b> GANGARAJU B	Praveen Hegde
11	M.A. 56/2020 (HEARING) IA/1/2020		SESHAPPA <b>Vs</b> LAKSHMANA	MYLARAIAH ASSOCAITES
<b><u>4:00 P.M - 5:00 P.M</u></b>				
12	Misc 103/2008 (ARGUMENTS.) IA/1/2008		SYED SALEEMULLA <b>Vs</b> T SUBBA REDDY	V. JAVAHAR BABU
13	O.S. 299/2012 (ARGUMENTS.) IA/1/2012		JONES KANIKYA SWAMY.A <b>Vs</b> GOVINDA REDDY.M	VENKATAPPA
<b>ARGUMENTS</b>				
14	M.A. 42/2015 (ARGUMENTS.) IA/1/2015		Syed Mustafa <b>Vs</b> Mustaq Ahamad	Y N S R

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 453/2020 (ORDERS.) IA/1/2020 IA/2/2020		Krishna R <b>Vs</b> Abdul Mazid	M S G
<b>Cases listed below are adjourned due to Covid 19</b>				
16	O.S. 430/2005 (SUMMONS) IA/1/2005	<b>08-09-2020</b>	N G MUNIYAPPA <b>Vs</b> TAMMANNA	M.D. BASAVANNA
17	O.S. 787/2005 (SUMMONS) IA/1/2005	<b>08-09-2020</b>	V R RANGANATHA <b>Vs</b> T RAMADAS	B S JAGANNATH  DISMISSED
18	O.S. 59/2008 (SUMMONS) IA/1/2008	<b>08-09-2020</b>	MUDDURANGAIAH <b>Vs</b> MUDDARANGAMMA	
19	O.S. 1323/2008 (SUMMONS) IA/1/2008	<b>08-09-2020</b>	NARASAMMA <b>Vs</b> RAM REDDY	V. ANAND
20	O.S. 628/2011 (SUMMONS) IA/1/2011	<b>08-09-2020</b>	SHIVANNA.G. <b>Vs</b> VANAJAKSHI	V.K.RANJANI.
21	O.S. 1115/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>08-09-2020</b>	LAKSHMAMMA <b>Vs</b> NARAYANASWAMY	RAMA MOHAN ASSOCIATES
22	O.S. 1211/2011 (SUMMONS) IA/1/2011	<b>08-09-2020</b>	MS JAMNALAL BAJAJ SEVA TRUST VISHWANEEDAM FARMS <b>Vs</b> MOHAMMED SALEEM J GANJEWALE	VENKATESH PASTAY
23	O.S. 1365/2011 (SUMMONS) IA/1/2011	<b>08-09-2020</b>	SUDHA <b>Vs</b> CHANDRASHEKAR	C. RAJANNA
24	O.S. 664/2012 (SUMMONS)	<b>08-09-2020</b>	CHANNAKESHA.V.S <b>Vs</b> JAYAMMA	G. VISHWANATH REDDY
25	O.S. 1583/2006 (ISSUES.) IA/1/2006	<b>03-10-2020</b>	SARALAMMA <b>Vs</b> KAMALAMMA	D.S.JAYARAJ  DEFT.NO.1 TO 4 - SRI.L.S.CHIKKANAGOUDAR
26	O.S. 1719/2006 (ISSUES.) IA/1/2006	<b>03-10-2020</b>	NAGARATHNAMMA <b>Vs</b> CHIKKABANGARAPPA	R.VENKATAREDDY
27	O.S. 1219/2008 (ISSUES.) IA/1/2008	<b>03-10-2020</b>	VENKATARAMANAPPA <b>Vs</b> JAYARAMAIAH	
28	O.S. 975/2011 (ISSUES.) IA/1/2011 IA/2/2011	<b>03-10-2020</b>	RAMAIAH.R. <b>Vs</b> HANUMANTHARAYAPPA.S.A.	C.RAVIKUMAR

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 1958/2015 (ISSUES.) IA/1/2015	<b>03-10-2020</b>	Nanjamma <b>Vs</b> Kempanna	K.SEENAPPA
30	O.S. 273/2006 (EVIDENCE.) IA/1/2006	<b>22-10-2020</b>	R SHANKAR <b>Vs</b> K VIDYANARAYANA	B.M.SHYAM PRASAD
31	O.S. 1412/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	<b>22-10-2020</b>	GOWRAMMA <b>Vs</b> MUNIVENKATAPPA	M.RAMA MOHAN
32	EX 113/2008 (EVIDENCE.)	<b>22-10-2020</b>	K. SUDHAKARA REDDY <b>Vs</b> KAMATAPPA	
33	O.S. 2035/2008 (EVIDENCE.) IA/1/2008	<b>22-10-2020</b>	BEEMESH <b>Vs</b> SHIVARDURAPPA	MANJUNATHA REDDY
34	O.S. 138/2011 (EVIDENCE.)	<b>22-10-2020</b>	Narayanamma <b>Vs</b> Basappa	P.Mahalinga Bhat
35	Misc 66/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>22-10-2020</b>	Siraj Rehamathulla <b>Vs</b> Messr Gold enterprises	REGO and REGO
36	O.S. 193/2016 (EVIDENCE.) IA/1/2016	<b>22-10-2020</b>	Kalavathi <b>Vs</b> Yashodhamma	S.MUNIRAJU
37	O.S. 599/2018 (EVIDENCE.) IA/1/2018	<b>22-10-2020</b>	Sreedharan M <b>Vs</b> Prajith P	P V Vasudevan
38	O.S. 743/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>22-10-2020</b>	B. H. VENKATACHALAI AH <b>Vs</b> R. MANJUNATH	MUNIYAPOPA C.R.
39	O.S. 813/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	<b>22-10-2020</b>	MUNIYAPPA <b>Vs</b> STATE OF KARNATAKA	BABU
40	O.S. 1569/2016 (SUMMONS) IA/1/2016	<b>02-11-2020</b>	Revanasiddaiah <b>Vs</b> Nanjamma	S Suresh
41	Misc 121/2016 (SUMMONS) IA/1/2016	<b>02-11-2020</b>	Kum. Lekha Rep. by Prabhavathi <b>Vs</b> Anandaramareddy	H S Girish Reddy
42	Misc 103/2019 (SUMMONS) IA/1/2019	<b>02-11-2020</b>	Nagashree M <b>Vs</b> Mariyappa M	B C T
43	O.S. 967/2019 (SUMMONS) IA/1/2019	<b>02-11-2020</b>	Lakkamma <b>Vs</b> Gangamma	S C R

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 1009/2019 (SUMMONS) IA/1/2019	<b>02-11-2020</b>	Kumari Chaitra, Rep. by her mother and Natural Gaurdain Arun <b>Vs</b> Nagaraju	MYLARAIAH ASSOCAITES
45	O.S. 1645/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-11-2020</b>	Premkumar N <b>Vs</b> Rasool Bai	Yogesh P
46	O.S. 782/2020 (SUMMONS) IA/1/2020	<b>02-11-2020</b>	MOHAN KUMAR B K <b>Vs</b> RAMACHANDRA B	T PRAKASH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1694/2018 (SUMMONS) IA/1/2018		Ramaswamy <b>Vs</b> Narayanaswamy	M Mamatha
<b>OBJECTION</b>				
2	EX 49/2014 (SUMMONS)		Lakshmi Devamma M <b>Vs</b> Saraswathamma	Srinivas
<b>OBJECTION ON IA</b>				
3	O.S. 286/2013 (SUMMONS) IA/1/2013		Thoguramma <b>Vs</b> Lakshamma	S.V.Ramachandrappa
<b><u>12:00 P.M - 1:00 P.M</u></b>				
4	M.A. 112/2018 (SUMMONS) IA/1/2018		RAJ ALKAA PARK REP BY ITS PARTNER H.R.RAVICHANDRA <b>Vs</b> BRICKWORK INDIA PVT.LTD., REPTD BY ITS FACILITY ADMINISTRATOR AJAYAN.N	Bharath S K
5	O.S. 26/2019 (SUMMONS) IA/1/2019		Mariyappa K S <b>Vs</b> Manjanna B	M V B
<b>OBJECTION</b>				
6	O.S. 551/2020 (SUMMONS) IA/1/2020		SANTHOSH S <b>Vs</b> KANTHAMMA M P	REVANNA
7	M.A. 57/2020 (HEARING) IA/1/2020		PUTTAMMA <b>Vs</b> SIDDAGANGAMMA	H T JAGANNATHA
8	O.S. 810/2020 (HEARING) IA/1/2020		VIJAYA KUMAR R <b>Vs</b> GAYATHRI A S	RANGARAJAN AND PRABHAKARAN
<b><u>3:00 P.M - 4:00 P.M</u></b>				
9	O.S. 804/2020 (HEARING) IA/1/2020 IA/2/2020		VENKATARAJU R <b>Vs</b> THIPPAIAH M	VASANTH K K
<b>LOK ADALATH</b>				
10	M.C. 156/2019 (A.D.R)		Sonal N K <b>Vs</b> Varundev V Kashimath	S M
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 205/2013 (EVIDENCE.) IA/1/2013	<b>12-10-2020</b>	Prathima.B <b>Vs</b> Malathi.B	R.Ramesh Babu

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 1027/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	<b>12-10-2020</b>	Amith.R.Jain <b>Vs</b> Thyagarajan	D.N.Manjunath
13	O.S. 670/2012 (SUMMONS)	<b>02-11-2020</b>	MALINI K <b>Vs</b> HARSHA P	ANJANEYA
14	O.S. 1843/2013 (SUMMONS) IA/1/2013	<b>02-11-2020</b>	Shreedhar <b>Vs</b> Shamanna H	Suresh M
15	O.S. 1093/2014 (SUMMONS) IA/1/2014	<b>02-11-2020</b>	Theresamma <b>Vs</b> Cheluvamma	I Devananda
16	FDP 31/2015 (SUMMONS)	<b>02-11-2020</b>	Lakshmidevi <b>Vs</b> Honnappa	S.K. VENKATACHALAPATHI
17	O.S. 136/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>02-11-2020</b>	Krishnappa B <b>Vs</b> Mathru Education Trust, Rep. by S K Mahendra	Eranna E
18	O.S. 166/2016 (SUMMONS) IA/1/2016	<b>02-11-2020</b>	Chowdamma <b>Vs</b> Channarayappa	S G P
19	M.C. 5/2016 (SUMMONS)	<b>02-11-2020</b>	Sher Singh <b>Vs</b> Shalini Singh	N A M
20	FDP 6/2016 (SUMMONS)	<b>02-11-2020</b>	Swarnamma <b>Vs</b> Honnagangamma	B R Srinivasa Gowda
21	O.S. 226/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>02-11-2020</b>	Nethravathy <b>Vs</b> Venkatesh	K.SHIVASHANKAR
22	O.S. 555/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>02-11-2020</b>	Shivanagappa G <b>Vs</b> State of Karnataka, Rep. Chief Secretary	S Mallikarjunaswamy
23	O.S. 704/2018 (SUMMONS) IA/1/2018	<b>02-11-2020</b>	Harish Kumar L G <b>Vs</b> Ashwathnarayana	Nanjegowda
24	O.S. 809/2018 (SUMMONS) IA/1/2018	<b>02-11-2020</b>	Nagaraja <b>Vs</b> Rajanna	L Suresh
25	O.S. 952/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>02-11-2020</b>	Ramesh R <b>Vs</b> Muniyamma	AR Krishnamurthy
26	Misc 74/2018 (SUMMONS)	<b>02-11-2020</b>	Bhagyavathi <b>Vs</b> H R Ravichandra	T K R

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 1165/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	LAKSHMAMMA <b>Vs</b> LAKSHMAMMA	HARENDRA
28	O.S. 1317/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	Geetharani <b>Vs</b> Siddappa P	G M N
29	O.S. 1401/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	Rajamma alias Radhamma <b>Vs</b> Sriram Reddy	Kumar B V
30	O.S. 1411/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	Hanumantharaju B <b>Vs</b> Suresh K	Harish O K
31	O.S. 1437/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	Venkategowda B M <b>Vs</b> Munivenkatappa	B M Ramanna
32	M.A. 105/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	Deepak Kumar <b>Vs</b> Venaram Choudhary	G S P
33	O.S. 1666/2018 (SUMMONS) IA/1/2018	<b>05-11-2020</b>	KARTHIKEYAN <b>Vs</b> USHA	VISHWANATH V
34	R.A. 105/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>05-11-2020</b>	VAZEER KHAN <b>Vs</b> SHAMEERULLA KHAN	Mohammed ziaulla khan
35	O.S. 1766/2018 (SUMMONS) IA/1/2018	<b>07-11-2020</b>	Nagappa <b>Vs</b> Nagaraju S K	Narayana Murthy
36	O.S. 1792/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>07-11-2020</b>	RAMACHANDRAPPA V <b>Vs</b> GOVINDARAJU H P	N. CHANNAKRISHNAPPA
37	O.S. 1803/2018 (SUMMONS) IA/1/2018	<b>07-11-2020</b>	TULASIRAM <b>Vs</b> VENKATAPPA C	POOJAPPA J.
38	M.C. 308/2018 (SUMMONS)	<b>07-11-2020</b>	MADHU N <b>Vs</b> MANIKYA N	B.L. NAGESH
39	R.A. 112/2018 (SUMMONS) IA/1/2018	<b>07-11-2020</b>	Venkataswamy Reddy <b>Vs</b> State of Karnataka	H T J
40	M.C. 320/2018 (SUMMONS)	<b>07-11-2020</b>	RAMESH GOWDA T ALIAS ROHAN PATIL <b>Vs</b> GANGAMBIKA K P @ KANCHANA	SURYANARAYANA N
41	O.S. 6/2019 (SUMMONS) IA/1/2019	<b>09-11-2020</b>	VASANTHA G <b>Vs</b> CHANDRA P	ARJUN KUMAR S



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	O.S. 11/2019 (SUMMONS) IA/1/2019	<b>09-11-2020</b>	PRABHAVATHI M <b>Vs</b> NANJAMMA	UMESH T S
43	M.C. 2/2019 (SUMMONS)	<b>09-11-2020</b>	Rose Mary <b>Vs</b> Anthony Suresh	V Shankarappa and S Sujatha
44	O.S. 18/2019 (SUMMONS) IA/1/2019	<b>09-11-2020</b>	Lokesh R <b>Vs</b> Byrappa M	R P M
45	O.S. 80/2019 (SUMMONS) IA/1/2018	<b>09-11-2020</b>	Kempa Hanumaiah <b>Vs</b> Hanumakka	Unnikrishna
46	M.V.C. 9/2019 (SUMMONS)	<b>09-11-2020</b>	MAHADEVAMMA <b>Vs</b> G. R. SURESH	N. SRIRAM REDDY
47	O.S. 150/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>09-11-2020</b>	Jayamma <b>Vs</b> Venkatesh A	G R C
48	O.S. 174/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/1/2019 IA/5/2019 IA/2/2019 IA/6/2019	<b>09-11-2020</b>	Amara Narayana Swamy C <b>Vs</b> Chinnappa Reddy	V V R
49	G and WC 5/2019 (SUMMONS) /1/2019	<b>09-11-2020</b>	SHIVAKUMAR M. <b>Vs</b> SHOBHA K.	HARSHA KUMAR GOWDA H. R.
50	O.S. 184/2019 (SUMMONS) IA/1/2019	<b>09-11-2020</b>	Manjula N <b>Vs</b> Gowamma	Chokka Reddy
51	O.S. 219/2019 (SUMMONS) IA/1/2019	<b>09-11-2020</b>	Govindaswamy <b>Vs</b> Muniyamma	Raghavendra K
52	M.A. 9/2019 (SUMMONS) IA/1/2019	<b>10-11-2020</b>	Chinnappa <b>Vs</b> Skanda Kumar	Nagaraj B S
53	O.S. 266/2019 (SUMMONS) IA/1/2019	<b>10-11-2020</b>	Narayanappa <b>Vs</b> Uthappa B M	Venkatesh M V
54	Misc 47/2019 (SUMMONS)	<b>10-11-2020</b>	JAYALAKSHMI <b>Vs</b> PARVATHAMMA	SUDHAKAR V.
55	O.S. 182/2020 (SUMMONS)	<b>10-11-2020</b>	Channappa K <b>Vs</b> Akkamma	Cuckoo Delhi

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	O.S. 187/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	Mary Ann Jenifer <b>Vs</b> J C Currie Alias June Cruz	M Bhuvana Rani
57	R.A. 54/2020 (SUMMONS) IA/1/2020	<b>10-11-2020</b>	ANAND J K <b>Vs</b> MYSORE STONE WARE PIPE AND POTTRIES LTD., REPTD BY THRIVIKRAM	J M RAJANNA SETTY
58	Misc 201/2019 (NOTICE) IA/1/2019	<b>11-11-2020</b>	Rajashekar R K <b>Vs</b> Jayaramappa S	C K Dharaneeswaran
59	R.A. 111/2019 (NOTICE) IA/1/2019	<b>11-11-2020</b>	Nagaraja R <b>Vs</b> Paul K J	A Shivarama
60	FDP 42/2019 (NOTICE)	<b>11-11-2020</b>	Hanumakka <b>Vs</b> Chinnaswamappa D Since died LRs i.e., petitioners and Resp 2	Vinod Kumar N M
61	M.C. 452/2019 (NOTICE)	<b>11-11-2020</b>	Prabhavathi <b>Vs</b> Ravi H M alias Ravi	Jagadeesha K
62	R.A. 20/2020 (NOTICE) IA/1/2020	<b>11-11-2020</b>	Rajamma <b>Vs</b> The Principal Secretary, Revenue Department	K R S
63	O.S. 261/2020 (NOTICE) IA/1/2020	<b>11-11-2020</b>	SYED ISHAQ <b>Vs</b> FAHAMIDA KHANUM	S N T
64	O.S. 267/2020 (NOTICE) IA/1/2020	<b>11-11-2020</b>	MANJUNATHA <b>Vs</b> REVANNA	A C S
65	R.A. 25/2020 (NOTICE) IA/1/2020	<b>11-11-2020</b>	Jayalaxmamma <b>Vs</b> Basamma Since dead by LR. Najundappa	V.C. Gowrishankar

**In the Court of V Addl. Senior Civil Judge,**  
**Bangalore Rural District Bangalore**  
**Cause List Dated 01-09-2020**

**MORNING SESSION**

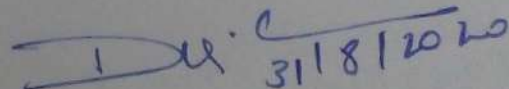
Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 719/2020	Hearing	Sri. V.V
02	OS. 1347/2006	Hearing	Sri. A.K
03	OS. 2459/2006	Hearing	Sri. R.M
04	OS. 1646/2007	Hearing	-----
05	OS. 595/2011	Hearing	Sri. P.G
06	OS. 1487/2011	Hearing	Sri. K.V
07	OS. 792/2012	Hearing	Sri. K.V.M.K
08	OS. 985/2012	Hearing	Sri. S.K.V

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 561/2015	Hearing	Sri. G.S.P
02	OS. 832/2015	Hearing	Sri. M.T.A
03	OS. 1120/2015	Hearing	Sri. M.P
04	OS. 1374/2015	Hearing	Sri. C.G.M
05	OS. 1521/2015	Hearing	Sri. Babu
06	OS. 48/2016	Hearing	Sri. S.S.K
07	OS. 747/2020	Hearing	Sri. SNR

**NOTE :**

1. Only 15 matters posted for hearing / argument are available on 01.09.2020
2. The next date of hearing pertaining to other matters posted on 01.09.2020 will be given on the same day.

  
31/8/2020

V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 01-09-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 1960/2007	Evidence
02	O.S. 2415/2007	Evidence
03	O.S. 781/2009	Evidence
04	O.S. 782/2009	Evidence
05	O.S. 784/2009	Evidence
06	O.S. 806/2020	Hearing

**AFTERNOON SESSION**

Sl. No.	Case NO.	Stage
01	O.S. 1253/2009	Evidence
02	O.S. 1143/2012	Evidence
03	O.S. 1435/2014	Evidence
04	MVC. 479/2015	Evidence
05	O.S. 792/2020	Orders
06	M.A. 51/2020	Judgment

 31/08/2020

VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.